

Dy 540/95

files for AH
on 25/1/95.

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24.1.95
For Dy. Registrar

25-1-95

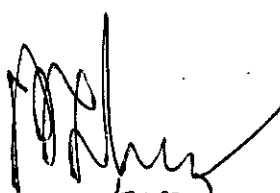
Mr. G.S. Wadia, Counsel for the applicant.
Notice before admission and I.R. returnable on 8-2-95.

Interim stay of appointment pursuant
to the examination held till then.

"DASTI"

Dasti Notice and
Return to Respondents
on 25-1-95

W


(P.P. Srivastava)
M.A.


(M.S. Deshpande)
Vc.

Date - 8-2-95

Mr. G.S. Wadia, Counsel for applicant.

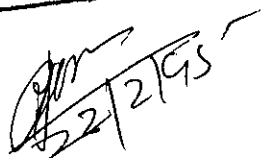
Mr. V.G. Rege, Counsel for respondents.

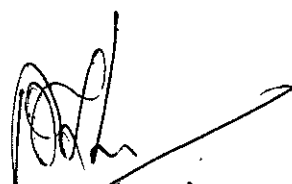
Reply within four weeks.

Ad-Interim stay to continue.

Adjourned to 10-3-95.

8/2/95
order/Judgement despatched
to Applicant/Respondent(s)
on 14/2


22/2/95


(P.P. Srivastava)
M.A.


(M.S. Deshpande)
Vc.

(2)

Dated: 10.3.95 SI.No. 7

Mr. G.S. Walia for the applicant.
Mr. V.G. Rege for the respondents.

Learned Counsel for the respondents
submits that reply has already been sent
for signatures and wants a short
adjournment.

Adjourned to 7.4.95.

Interim order already passed
to continue till further orders.

10/3/95
order/Judgement despatched
to Applicant/Respondent (s)
on 28/3/95


(P.P. Srivastava)
M(A)


(B.S. Hegde)
M(D)

msj.

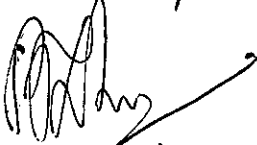
Dated: 7.4.95 SI.No. 5

Shri G.S. Walia for the applicant.
Shri V.G. Rege for the respondents.

Shri Rege for the respondents
makes a statement that the written
test held on 21 and 22.1.95 is being
cancelled and a fresh test will be
held according to rules. In view of
this statement Shri Walia for the
applicants withdraws the petition.

The OA. is disposed of as withdrawn.

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(P.P. Srivastava)
M(A)

msj.


(H.S. Dashpande)
M.C.

dt 7.4.95
Order/Judgement despatched
to Applicant/Respondent (s)
on 25/4/95

28.4.95